

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 148 of 2017 &
IA Nos. 379 & 378 of 2017**

Dated: 8th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Suryalakshmi Cotton Mills Ltd.	Appellant(s)
 Vs.		
Bureau of Energy Efficiency & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Abhay S. Undal

Counsel for the Respondent(s) : Mr. Rohit Jain for R-1

ORDER

Learned counsel for the appellant seeks two weeks more time to serve the respondents.

List the matter on **29.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd